

Fair Price Shops. Until and unless this is done, people of Andaman-Nicobar Island will be in a great difficulty and there will be a law and order problem in that part of the country. Hon. Home Minister is present here. I would like him to assure the House that the essential commodities like the sugar will be distributed at the Fair Price Shops.

MR. SPEAKER: Mr. Bhakta now please take your seat.

(Interruptions)

SHRI SRIKANTA JENA (Cuttack): Sir, why the Finance Minister is silent on the clandestine take-over of L & T by Ambanis.

SHRI BASU DEB ACHARIA (Bankura): Why the Finance Minister is not clarifying the issue?

(Interruptions)

MR. SPEAKER: When I am standing, please take your seats.

I must thank you and congratulate you for supporting the business of the House in the last two days. I hope you will do the same thing today also. If you have some concern about something, you are allowed to express your views but then you are taking it to the logical conclusions, response, discussion, this and that and that too on a matter which is not listed in the Agenda. When you are doing this, other Members do not get the opportunity to express their views. So, in consideration for others desires to make their points, please, now let Mr. Pandey to make his point.

[Translation]

DR. LAXMINARAYAN PANDEYA (Mandsaur): Mr. Speaker, Sir, on the call of AIIMS Resident Doc-

tors Association, doctors of the Institute now a days are on strike. This is an important medical institute of the country. OPD services in this institute have come to a standstill, with the 400 doctors going on strike. Denial of medical services to thousands of patients from all over the country have made them run hither and thither and has also been a cause of much disappointment. The Hon. Minister of Health and Family Welfare has neither shown concern nor taken any initiative to make the medical services available to the patients in the prevailing conditions. What to talk of major surgical operations even minor surgical operations are not being conducted in the institute. I demand that proper medical facilities may be made available to the thousands of patients of the country, facing tremendous hardships in the absence of treatment and the matter may please be taken up seriously.

SHRI DAU DAYAL JOSHI (Kota): Mr. Speaker, Sir, the Hon. Minister must make a statement on the issue. The matter is quite serious as the question is of the denial of medical services.

[English]

SHRI K. P. REDDAIAH YADAV (Machilipatnam): Mr. Speaker, Sir, though this is a very small thing for the House . . .

MR. SPEAKER: If it is a small matter, please don't raise it here. Do not make the House small.

SHRI K. P. REDDAIAH YADAV: Sir, I would like to raise a matter regarding slaughter of cattles and the depletion in cattle population in India.

From my State of Andhra Pradesh lakhs and lakhs of cows, bulls and calves are being taken from rural areas from the farmers and are killed at big towns like Hyderabad. By now, 50 per cent of the cattle wealth has been destroyed. It causes a great danger to the ecological balance of the nature. During 1970—1980, there were 240 cattles per thousand people. Now, the figure has come down to 80 cattles per thousand people. And, if we allow this to continue, by the year 2000 the figure will be 20 cattles per thousand people.

MR. SPEAKER : Mr. Reddaiah, you take your seat now.

MR. SPEAKER : Now, Shri Reddaiah, you take your seat.

(Interruptions)

SHRI K. P. REDDAIAH YADAV : Now, the country is facing severe diesel shortage and shortage of fertilizers. The farmers are unable to cope up with their farm work with lack of diesel and they have to depend only on bullock carts for transport and ploughing . . . *(Interruptions)**

MR. SPEAKER : This is not going on record.

*(Interruptions)**

[Translation]

SHRI VISHWESHWAR BHAGAT (Balaghat) : Mr. Speaker, Sir, in Madhya Pradesh, Fair Price Shops distributing sugar, edible oils, kerosene and other things earlier used to be in cooperative sector i.e. through cooperative societies commodities used to be distributed, but since the coming into power of BJP Government, F. P. Shops have been handed

over to private dealers especially to workers of the BJP, who are diverting goods to blackmarkets instead of distributing among the common men. The Madhya Pradesh Government has not taken any action against the dealers caught red handed by the officials and the people. I think a conspiracy has been hatched to remove cooperative societies from the scene and the Madhya Pradesh Government has utterly failed in making available essential commodities to the poor, tribals, harijans and backward sections of society. I would like to request the Central Government to intervene in the matter and bring the fair price shops under the Co-operative societies so that the poor Adivasis and Harijans could get the essential commodities through fair price shops, and . . . *(Interruptions)**

[English]

MR. SPEAKER : This is not going on record.

[Translation]

SHRI BHAGWAN SHANKAR RAWAT (Agra) : Mr. Speaker, Sir, because of 25 per cent cut in the supply of coal to Thermal Power Plants in Uttar Pradesh by the Central Government, there has been acute scarcity of electricity in the State. Because of this the quantity of electricity generated in these Thermal Power Plants has gone down. The quality of coal being supplied is sub-standard because of which the equipment of the Thermal Power Plants is damaged. Because of this the entire Uttar Pradesh will one day be in the grip of darkness. The stock position of coal is such that the power stations do not have even one day's surplus stock with them. The

* Not recorded

* Not recorded